

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Original Application No. 17 of 2024

Suo Motu based on the news
report published in The New Indian
Express, dated 10.10.2023, under the
titled "**Sewage from health
complex at Tamil Nadu Sirugamani
Turns potential health hazard**"

Vs

Tamil Nadu Pollution Control Board
Rep. by its Member Secretary,
No. 76, Anna Salai, Guindy,
Chennai – 600 032 and others.

...Respondents

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**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE FIRST RESPONDENT–
TAMIL NADU POLLUTION CONTROL BOARD.**

I, K.Nalini, D/o.K.Krishnasamy, aged about 59 years, having office at No, 76, Mount Salai, Guindy, Chennai – 32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this report on behalf of the first respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per office records.
2. It is respectfully submitted that earlier Suo Motu was registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.674 of 2023 (PB), New Delhi based on the news item reported in 'The New Indian Express' dated 10.10.2023 which has been transferred to the NGT, (SZ), Chennai and renumbered as Original Application No.17 of 2024 (SZ) and the Hon'ble Tribunal issued notice to the respondents on 9.2.2024.


**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.**

3. It is submitted that based on the Suo Motu, the Public Lavatory in Sirugamani Panchayat was inspected on 01.11.2023 in the presence of the Executive officer, Sirugamani Town Panchayat and the following observation are submitted herein

- i. Sirugamani Town Panchayat is located at Trichy District consisting of 15 wards.
- ii. During the financial year 2014-2015 in the 14th ward which covers 301 households, Sirugamani Town Panchayat had constructed this public lavatory in an area of 123 Square meters.
- iii. The public lavatory is functioning; it is being used by the public.
- iv. The sewage generated from the public lavatory is being disposed into septic tank facility provided in an area of 8 meter x 6 meter size and there is no overflow from the septic tank.
- v. Further, the sewage generated from the bathrooms is discharged into the agriculture canal through 92meter pipeline. (Photocopies attached here to and marked as **ANNEXURE 1**)
- vi. No complaints have been received regarding the discharge of sewage from the public toilet.
- vii. The Executive officer, Sirugamani Town Panchayat was advised to provide soak pit arrangements within the Town Panchayat premises for the disposal of sewage generated from the bathroom facility. Also, the Executive Officer was requested to take necessary action to stop the discharge of sewage into agriculture canal.

In above circumstances, it is humbly prayed that this Hon'ble National Green tribunal may be pleased to pass such orders or further other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

DEPONENT

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, K.Nalini, D/o. K.Krishnasamy, Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board having office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

DEPONENT

SIRUGAMANI TOWN PANCHAYAT – HEALTH COMPLEX
INSPECTION ON 01.11.2023.



View of the Health complex



92m pipeline through which bathroom sewage discharged



Bathroom sewage discharged into agriculture canal

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FIRST RESPONDENT- TAMIL NADU
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**Advocate for Respondent : TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:06.03.2024

Date of hearing on:20.03.2024